

**1/2008/Import Safety/FSSAI-VoLII**  
**Food Safety and Standards Authority of India**  
Ministry of Health & Family Welfare, Govt. of India  
FDA Bhavan, Kotla Road,  
New Delhi -110002

Dated: 10<sup>th</sup> February, 2011

**OFFICE ORDER**

**Subject: Notification of FSSAI's Authorised Officers for Kolkata International Air Port under Section 47(5) of FSS Act 2006 – Reg.**

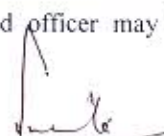
Food Safety and Standards Authority of India has been established under the provisions of Food Safety and Standards Act, 2006 as a statutory body for laying down science based standards for articles of food and to regulate manufacture, storage, distribution, sale and import of food so as to ensure availability of safe and wholesome food for human consumption. Under the Food Safety and Standards Act, the Authority has a mandate of ensuring safety of food items imported into the country also.

The FSSAI has already operationalized the imported food clearance process in a phased manner during August-September, 2010 through appointment of Authorized Officers in terms of section 47(5) of the FSS Act, 2006, initially at selected 5 ports viz. Chennai, Kolkata, Haldia, Mumbai and JNPT. The functions of the FSSAI's Authorized Officer inter alia include the existing functions of the Port Health Officer under the PFA Act, 1954 with respect to imported food clearance process, in co-ordination with the custom authorities.

In pursuance of section 47(5) of FSS Act, 2006 which was enabled vide notification no.1194 dated 31.07.2009, the competent authority hereby notifies that **Shri M.S.Karak, Authorized Officer (Kolkata Sea Port)** has been given the **additional charge of Kolkata International Airport** for imported food clearance process and will take over the function of Food Import Clearance from Customs w. e. f. **1<sup>st</sup> March, 2011..** The address and contact details of the Authorized Officer are given below:

<b>Shri M.S.Karak</b> <b>Authorized Officer (Kolkata Sea and Air Port)</b>
Food Safety and Standards Authority of India, Ministry of Health & Family Welfare, Govt. of India, 4th Floor, Mayukh Bhawan, Salt Lake, Kolkata, West Bengal. Tele-Fax : 033 – 23585625 E-mail: aokolkata@fssai.gov.in

For any matter related to imported food clearance process the above mentioned officer may be contacted in place of the Air Port Health Officer.

  
**(Sumita Mukherjee)**  
**Director**  
Ph- 011- 23237442  
Fax- 011-23220994

To

1. Shri Arun Panda, Joint Secretary, Ministry of Health & Family Welfare, Government of India, Nirman Bhawan, Maulana Azad Road, New Delhi.
2. Dr. R. K. Srivastava, Director General of Health Services, Directorate General of Health Services, Ministry of Health & Family Welfare, Government of India, Nirman Bhawan, Maulana Azad Road, New Delhi. Fax: 011-23061924, E-mail: dghs@nb.nic.in
3. Chairman, Central Board of Excise and Customs, Room No. 156, Lok Nayak Bhavan, North Block, New Delhi – 110011, Ph: 011- 2309 1849, Fax: 011- 2309 2809

4. Shri. Sandeep M. Bhatnagar, Joint Secretary (Customs), Room No. 156 B, North Block, Central Board of Excise and Customs, Department of Revenue, Ministry of Finance, New Delhi. Ph- 011-23092978, Fax- 011-23093475, Email – jscus@nic.in
5. Sh. Dinesh Sharma, Joint Secretary, Department of Commerce, Ministry of Commerce & Industry, Udyog Bhawan, New Delhi. Ph. 011-23061837, Email- dineshsharma@nic.in
6. The Secretary (A & C), Department of Agriculture & Cooperation, Ministry of Agriculture, Krishi Bhawan, New Delhi. Ph. 011-23382651, Fax-011-23386004, Email – secy-agri@nic.in
7. The Secretary, Department of Animal Husbandry & Dairying, Ministry of Agriculture, Krishi Bhawan, New Delhi, Ph. -011-23382608, Fax- 011-23388006, Email- secyahd@nic.in
8. Shri V.P. Agarwal, Chairman, Airports Authority of India (AAI), Rajiv Gandhi Bhawan, Safdarjung Airport, New Delhi - 110 003 Ph : 91- 11- 24632950
9. Shri. S Subrahmanyam, Chief Commissioner (Customs), Customs House, 15/1 Strand Road, Kolkata – 700001, Phone – 033-22421173, Fax – 033-22313289
10. Mr. Selva Kumar, Deputy Commissioner Customs (Import) , Air Cargo Complex, Netaji Subhash Chandra Bose International Airport, Kolkata – 700 052, Telefax – 033-25130459, Mobile - +91-9830558789, Email – selvakumards@yahoo.co.in
11. Dr. P C Mandal , Airport Health Officer, Airport Health Organisation, Netaji Subhash Chandra Bose International Airport, Kolkata – 700 052, Telefax – 033 – 25119073, Mobile - +91-9831047763, Email – aphokolkata@yahoo.com
12. Dr. S.K. Saxena, Director, Export Inspection Council of India, 3rd Floor, NDYMCA Cultural Centre Building, 1 Jai Singh Road, New Delhi-110001. Tel: 011-23748025, Fax: 23748186, Email: director@eicindia.org
13. Shri Y.K. Garg, Joint Director, Export Inspection Agency – Kolkata, World Trade Centre, 14/1B Ezra Street, Kolkata – 700001. Ph:033- 22355004, Fax:033-22354562, Email: eiacalcutta@eicindia.org
14. Director, Central Food Laboratory Kolkata, 3 Kyd Street, Kolkata 700016, Email: gitanjali.sharma.cfl@gmail.com
15. Shri Dhiraj Chaturvedi, President, Calcutta Customs House Agents' Association, 23, Sir R. N. Mukherjee Road, Kolkata - 700 001, Phone:(033)-2248 2951, Fax:(033)-2248 7058, E-mail: cchaas@siify.com, info@cchaakolkata.org
16. Mr. Deep Gupta, THE AIR CARGO AGENTS ASSOCIATION OF INDIA, Eastern Region DLF IT Park, 08-Major Arterial Road, Block-AF, Tower A, 11th Floor, New Town, Rajarhat Kolkata 700156, Tel: (033) 44005901, Fax: (033)44005979, Email: deep.gupta@dhl.com
17. Sh. R.K.Vats , Commissioner Food Safety for West Bengal & Secretary (Health), Health & Family Welfare Department, Govt. of West Bengal , Swasthya Bhawan, 3rd Floor, Wing "B", GN-29, Sector - V, Salt Lake , Kolkata -7000091. Tel. 033-23579278, Fax:033-23572222, Mobile: 09007392222, E-mail: rkvats@wbhealth.gov.in

**Copy to:**

1. Sr. PS to Chairperson, FSSAI
2. PS to Chief Executive Officer, FSSAI
3. Shri S.B.Dongre, Director (F&VP), FDA Bhawan, New Delhi
4. Dr. Dhir Singh, ADG (PFA), FSSAI, New Delhi.
5. Shri S.S. Ghoukrokta, Director (Enforcement), FSSAI, New Delhi
6. Shri Asim Choudhary, Director (Admin), FSSAI, New Delhi
7. Dr. A.K.Singla, Senior Marketing Officer, FSSAI, NBCC Place, New Delhi.
8. Shri M.S. Karak, Authorized Officer (Kolkata Sea Port & International Airport), Food Safety and Standards Authority of India, Ministry of Health & Family Welfare, Mayukh Bhawan, 4<sup>th</sup> Floor, Salt Lake, Kolkata. Tele/fax- 033-23585625